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Title: Introduction of the Companies (Amendment) Bill, 2019
(Amendment of section 135, etc.)

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): I beg to move for leave to introduce a Bill further to amend the Companies Act, 2013.

माननीय अध्यक्ष: प्रश्न यह है:

“कि कंपनी अधिनियम, 2013 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRIMATI SUPRIYA SADANAND SULE: I introduce the Bill.

16.21 ½ hrs